

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:915
ANSWERED ON:23.10.2008
NON PAYMENT OF PRESCRIBED SHARE CAPITAL TO NMDFC
Bhagora Shri Mahavir

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether out of the prescribed share capital provided under the National Minority Development and Finance Corporation (NMDFC) since 8th five year plan till 31.3.2007, the Union Government has provided only 88.84 per cent and the State/UTs have provided only 57.1 percent amount;
- (b) if so, the reasons for non-payment of the prescribed amount;
- (c) the State/Union Territories wise details of the persons benefited from the loans issued by the corporation during the last three years and the current year;
- (d) the plan wise details of the funds approved and released by the Union and State Governments under this head; and
- (e) the measures taken by the Government against the defaulting State/Union Territories?

Answer

MINISTER OF MINORITY AFFAIRS (SHRI A.R. ANTULAY)

(a) & (b) The authorized share capital is the maximum limit up to which a company may raise capital and the actual capital that may be issued may be less than or equal to the authorized capital. The authorized share capital of NMDFC has been raised from time to time since its inception in 1994. As on 31.3.2007, the authorized and paid up capital were as under-

| | Rs. in crores | |
|--------------------------|--------------------------|-----------------|
| | Authorized share capital | Paid up capital |
| Central Govt | 422.50 | 375.36 |
| State Govts. | 169.00 | 96.50 |
| Institutions/individuals | 58.50 | Nil |

(c) A statement is given at Annexure.

(d) The amounts contributed by the Central Government as well as States /Union Territon the equity of NMDFC during 8th, 9th, 10th and i 1th plan are as below:

| | Rs. in crores | |
|----------------------------|----------------|------------|
| | Govt. of India | States/UTs |
| 8`1 Plan | Rs125.00 | Rs.16.06 |
| 9m Plan | Rs. 92.26 | Rs. 24.63 |
| 10th Plan | Rs. 158.10 | Rs. 55.81 |
| 11th plan (Upto 30.9.2008) | Rs. 112.14 | Rs. 16.56 |
| Total | Rs. 487.50 | Rs. 113.06 |

(e) Efforts are made to persuade State Governments to release their contribution in time through visits/discussions by NMDFC officers. The matter has also been taken up by the Central Government with the State Governments.